

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7686 OF 2004

P.D. AGRAWAL

Appellant (s)

VERSUS

STATE BANK OF INDIA & ORS.

Respondent(s)

(With office report)

Date: 01/03/2006 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mr. Prakash Shrivastava,Adv.(Mentioned by)

For Respondent(s)

Ms._____,Adv.(appearance not given)

for Mr. Sanjay Kapur,Adv.

UPON hearing counsel the Court made the following

O R D E R

Not for tomorrow.

(G.V.Ramana)

Court Master

(Khushi Ram)

Court Master